

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 974/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 08.11.2017

NAME OF THE PARTIES: M/s. Ramshyam Infracon Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

| S. No. | NAME | DESIGNATION | SIGNATURE |
|--------|------|-------------|-----------|
|--------|------|-------------|-----------|

ORDER

CSP 972/230-232/NCLT/MB/MAH/2017

CSP 973/230-232/NCLT/MB/MAH/2017

CSP 974/230-232/NCLT/MB/MAH/2017

Company petitions are admitted. List this matter on 29.11.2017.

Sd/-

V. NALLASENAPATHY
MEMBER (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
MEMBER (Judicial)